

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): Government attach importance to the continued expansion and diversification of relations between India and the USA. To strengthen bilateral relations in mutually agreed areas more frequent consultations between the two Governments have been instituted. Government continue to believe that Indo-US relations can be improved through a process of dialogue by seeking to narrow differences while safeguarding our national interests.

Nationalisation of Coal Mines

1146. SHRI HARADHAN ROY: Will the Minister of COAL be pleased to state:

(a) the details of coal mines nationalised as per Coal Nationalisation Act, 1973; and

(b) the name of each coal mine with quantum of land possessed by it on the date of nationalisation?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) The details of coal mines nationalised as per Coal Mines Nationalisation Act, 1973 are available in the Schedule of the Act published in the Gazette of India, Extraordinary Part II, Section I dated 30th May, 1973.

(b) Information regarding quantum of land possessed by each coal mine on the date of nationalisation is not readily available. It is felt that the time and effort required to collect and compile this information from all the coal companies may not be commensurate with the result sought to be achieved.

[*Translation*]

Industries with Foreign Collaboration in Uttar Pradesh

1147. SHRI BRIJ BHUSHAN SHARAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of new industries registered in Uttar Pradesh after the announcement of new Industrial Policy;

(b) the number of industries in the State set up with foreign collaboration after the announcement of new Industrial Policy;

(c) whether the Government propose to grant permission to set up more industries with foreign collaboration in view of new liberalised Industrial Policy; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) After the announcement of new Industrial policy, till end of June 1992, 835 Industrial Entrepreneurs Memoranda were filed for locating industries in Uttar Pradesh.

(b) Approvals for foreign collaborations generally do not indicate location of the projects to be set up under the collaboration and accordingly details of foreign collaboration approvals specific to a State are not centrally maintained.

(c) and (d). As stated in the Statement on new Industrial Policy, foreign investment which is in the interest of the country's Industrial development is welcome. In order to invite foreign investment in high priority industries, requiring investments and advanced technology, automatic permission is granted for 51% foreign equity in high priority industries. Similarly, technology agreements within prescribed monetary and royalty limits are also automatically permitted. For both foreign investment and foreign technology, not falling within automatic approval parameters, the Government considers and approves the proposals on merits.